

W.P(C)No. 265 OF 2002

ITEM No.MM-2

Court No. 6

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.265/2002

CHANDRA DEO JHA @ CHANDRA DEO JHA'VIKAL'

Petitioner (s)

VERSUS

STATE OF BIHAR & ANR.

Respondent (s)

(With Appln(s). for ex-Parte stay)

Date : 30/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)

Mr Pavan Kumar,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

To be placed in usual course.

.SP1

(Y.P.Dhamija)
Court Master

(K.K. Chadha)
Court Master